

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 116
(IB)-660/ND/2020

IN THE MATTER OF:

| | | |
|----------------------------------|-----|----------------------|
| Entertainment Network India Ltd. | ... | Applicant/Petitioner |
| Vs | | |
| Praise Communications Pvt.Ltd. | ... | Respondent |

Order under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 15.04.2021

CORAM:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

ORDER

As per the order dated 31.03.2021, Court Officer was directed to issue notice to the Corporate Debtor. Court Officer is unable to submit the report and undertakes to serve again if not served through email during course of the day and report tomorrow.

List on 19.04.2021.

Sd/-
(SUMITA PURKAYASTHA)
MEMBER (T)

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (J)